

Mr. Chairman: Pandit Thakur Das Bhargava has a right to write his reports in English and speak in Hindi.

But I have also to request him on this point. He is a very respected Member of this House and his views shall have to be taken into consideration on this Bill. Many hon. Members feel and I also feel like that; we want to follow his arguments because he has been associated with the report of the Committee on Offices of Profit from the beginning and also later on in the Select Committee. So, I would request him, if it be not very inconvenient to him, to speak in English so that all sides of the House may be able to follow him.

Pandit Thakur Das Bhargava: Madam Chairman, in obedience to your orders as also the desire of my hon. friends... (*Interruptions*). It has never happened that when a request has been made to me, I have not acceded to that request.

So far as this Bill is concerned, I was submitting that there was no single Member in this House who had not taken exception to this Bill. It is a very unfortunate Bill in that sense. So much so, even when our hon. Deputy Minister was making his motion, our hon. Deputy-Speaker who was in the Chair then said that he was not fully satisfied with what he had said. I feel that a Bill of this nature which has been criticised from so many points of view and from so many angles is a Bill which requires perhaps much more elucidation than what he got from the hon. Mover of this Bill. In fact, I do not envy him

because he had a hard task to perform. He knew and we also knew from the start of this thing. The Government did not at first agree to make a Schedule as they realised that making of a Schedule was a very complicated task and it might or might not succeed.

Mr. Chairman: The hon. Member may continue tomorrow. I would not like him to start his arguments and then break the continuity now. Now, the hon. Minister of Parliamentary Affairs may make his announcement to the House.

17 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Madam, may I announce a slight change in the order of Government business for the current week?

In the statement made by me on Friday, I said that discussion on the statement of the Minister of Finance on the Investment Policy of the Life Insurance Corporation would be held on 27th November. The motion will now be moved on Friday, 28th November instead. This means that discussion will continue on Saturday the 29th November also.

17.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 25th November, 1958.